

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 976-977/2025

UTTAR PRADESH PUBLIC SERVICE
COMMISSION & ANR.

Appellant(s)

VERSUS

SHIVAM SINGH & ORS.

Respondent(s)

IA No. 99928/2026 - DISCHARGE OF ADVOCATE ON RECORD

Date : 07-08-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE V. MOHANA
[IN CHAMBER]

For Appellant(s) : Mr. Abhishek Kumar Singh, AOR

For Respondent(s) : Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

Mr. Adarsh Upadhyay, AOR
Mr. Manish Kumar, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.
Mr. Ansh Rajauria, Adv.

Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 99928/2026 - Application seeking discharge of Ms. Meghna Tandon, Advocate-on-Record for Respondent No. 1 is allowed.

Respondent No. 1 appearing through video conferencing submits that he wishes to appear and argue in-person.

Registry to process the matter for listing as per Rules.

(GINNY MEHTA)
COURT MASTER (SH)

(JAYANT RAJ KATYAL)
COURT MASTER (NSH)